

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1106  
ANSWERED ON:12.08.2013  
AUDIT OF DEFENCE ESTATES  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government proposes to undertake internal audit of the defence estates in various cantonments;
- (b) if so, the details thereof and the time by when the audit is proposed to be completed;
- (c) whether any cases of adverse possession of defence estates in the country have already come to notice; and
- (d) if so, the details thereof and the action taken to get legal possession thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b) Ministry of Defence has mandated the Directorate General Defence Estates to take up land audit of all defence lands. Land audit is envisaged as a continuing exercise. So far audit of defence land of 17 Defence Estates Officers (DEO) Circles have been completed. Land audit of remaining 20 DEO circles is programmed for the year 2013-14.

(c) & (d) Encroachments on defence lands have taken place over the years. About 12364 acres of defence land (as on 3.9.2012) is under encroachment. To get legal possession of encroached land, action is taken by the concerned authority under provisions of the Cantonment Act 2006 and the Public Premises (Eviction of Unauthorised Occupants) Act 1971.